GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:312 ANSWERED ON:15.12.2011 INDIRA GANDHI NATIONAL OLD AGE PENSION SCHEME Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Indira Gandhi National Old-Age Pension scheme is under implementation in all the States;
- (b) if so, the number of old persons getting pension under the said scheme, State-wise;
- (c) the role assigned to the State Governments and the local panchayats in the implementation of the scheme;
- (d) whether the Government proposes to formulate a new scheme for those at the threshold of old age; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 312 for reply on 15th December, 2011.

- (a) Yes, Sir. Indira Gandhi National Old Age Pension scheme (IGNOAPS) is under implementation in all the States and Union Territories.
- (b) The state-wise number of beneficiaries reported under IGNOAPS is given in Annexure.
- (c) The IGNOAPS is a component of National Social Assistance Programme (NSAP) which is under State Plan. Identification of beneficiaries, sanction and disbursement of assistance is the responsibility of the State Governments/Union Territory Administration. The Gram Panchayats/Municipalities are expected to play an active role in the identification of the beneficiaries under the scheme.
- (d) & (e) The eligibility age under IGNOAPS has been reduced to 60 years from 65 years w.e.f.1.4.2011. At present, there is no proposal to further lower the age limit under IGNOAPS.